

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4182
ANSWERED ON:03.08.2009
PROJECTS UNDER PPRS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of special schools which have been set up for physically challenged under Deendayal Disabled Rehabilitation Scheme(DDRS), in different States of the country;
- (b) the details of funds granted to Non-Governmental Organisations (NGOs) for setting up these schools during the past three years;and
- (c) the names of the NGOs which have so far been engaged for execution of the school projects under DDRS?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) to (c) The Government does not set up Special Schools for the physically challenged under the Deendayal Disabled Rehabilitation Scheme or provide funds to Non-Governmental Organisations (NGOs) for setting up these schools. Funds are granted to NGOs under the scheme, on the basis of recommendations of State functioning for at least 2 years. No NGOs are engaged for any purpose under the scheme.